

ITEM NO. 34

COURT NO.4

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).22889/2010

(From the judgement and order dated 27/04/2010 in CMWP No.13518/2001 of
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

NAGAR PALIKA PARISHAD

Petitioner(s)

VERSUS

M/S CHHOTE LAL & ORS.

Respondent(s)

(With prayer for interim relief)

Date: 18/10/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU

HON'BLE MR. JUSTICE M.Y. EQBAL

For Petitioner(s) Mr. Shankar Divate,Adv.

For Respondent(s) Mr. S.S. Shamsbery, Adv.
Mr. Bhakti Vardhan, Adv.
Mr. Shubhashis R. Soren, Adv.
Mr. Bharat Sood, Adv.
Mr. P.V. Yogeswaran,Adv.

Mr. Pradeep Misra,Adv.

UPON hearing counsel the Court made the following

O R D E R

Leave granted.

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|Court Master

[Charanjeet Kaur]

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| |Asstt. Registrar

[Vinod Kulvi]

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